

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 678/2023

IN THE MATTER OF:

Jangpura Extension Residents Forum RWA & ORs ..... Applicant

VERSUS

Municipal Corporation of Delhi & Ors. .... Respondent

INDEX

S. NO.	PARTICULARS	PAGE NO.
1	Action Taken Report on Behalf of The MCD in Compliance of The Order Dated 03.11.2023 Passed by This Hon'ble National Green Tribunal, Principal Bench.	1-3
2	Photographs of Dhalao's during the joint inspection on dated 02.01.2024 by MCD officials & representative of Concessionaire DDSIL, is annexed herewith as <b>ANNEXURE-A</b> .	4-6
3	Copy of the letter no. (EMS)/CNZ/MCD/2023-24/441 dated 24.11.2023 and (EMS)/CNZ/MCD/2023-24/467 dated 12.12.2023 issued to M/s DDSIL annexed as <b>ANNEXURE-B</b>	7-8
4	Copy of the letter no. DDSIL/CNZ/2237/2023 dated 13 <sup>th</sup> December 2023 submitted by DDSIL regarding to maintain good sanitary condition of all three dhalao's, annexed as <b>ANNEXURE-C</b>	9

Through

*New Delhi*

*Dated:- 12/1/2024*



PUJA KALRA  
STANDING COUNSEL MCD  
38/5, BASEMENT, EAST PATEL NAGE  
NEW DELHI  
MOBILE 9312539323  
EMAIL:- [pujakalra09@gmail.com](mailto:pujakalra09@gmail.com)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 678/2023

IN THE MATTER OF:

Jangpura Extension Residents Forum RWA & ORs ..... Applicant

VERSUS

Municipal Corporation of Delhi & Ors. .... Respondent

**ACTION TAKEN REPORT ON BEHALF OF THE MCD IN  
COMPLIANCE OF THE ORDER DATED 03.11.2023 PASSED BY THIS  
HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH.**

1. That the present original application has been filed by the applicant with the grievance regarding removal of three dhalao's/garbage dump situated in Block-H, D and P/Q of Jangpura Extension New Delhi.
2. That the present matter was listed before the Hon'ble NGT on 03.11.2024 wherein this Hon'ble Tribunal passed direction as follows.

*"8. Respondent no. 2 Municipal Corporation Delhi and respondent no. 4 Delhi Pollution Control Committee are directed to file their status and action taken report on or before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF /OCR support PDF and not in the form of image PDF."*

That joint inspection of the three dhalao's situated in Block-H, D and P/Q of Jangpura Extension New Delhi has been carried out on 02.01.2024 by SE/DEMS/Central Zone along with EE/DEMS, JE/DEMS, SI,

JE/Maintenance and Shri Pradeep Verma representative of Concessionaire DDSIL (Dakshin Dilli Swachh Initiatives Limited). During the inspection it is observed that all three dhalao's is being operated and maintained by M/s DDSIL (Dakshin Dilli Swachh Initiatives Limited) Concessionaire, on behalf of Municipal Corporation of Delhi. No smell/unhygienic condition observed at P/ Q Block Jangpura Extension site and six garbage bins (four for Wet Waste & two for Dry Waste) available at site. No smell/unhygienic condition observed at H Block Jangpura Extension site and ten garbage bins (eight for Wet Waste & two for Dry Waste) available at site. No smell/unhygienic condition observed at D Block Jangpura Extension site and eleven garbage bins (eight for Wet Waste & three for Dry Waste) available at site. About 20-25 MTPD of Municipal Solid Waste (MSW) from above three locations are received at site and the same is being lifted through Mobile Transfer Station (MTS) every day by the Concessionaire. Photograph of all three dhalao's is annexed herewith as ANNEXURE- A.

3. The all three dhalao's situated in Block-H, D and P/Q of Jangpura Extension New Delhi is being maintained neat & clean round the clock. In this regard, M/s DDSIL, Concessionaire, responsible for operation and maintenance of the dhalao, has also been directed to submit action plan for all the three dhalao's vide this office letter no. (EMS)/CNZ/MCD/2023-24/441 dated 24.11.2023 and (EMS)/CNZ/MCD/2023-24/467 dated 12.12.2023 (copy annexed as ANNEXURE- B) to submit action plan for these three dhalao's. In compliance of the letter M/s DDSIL had submitted an action plan in this office on 15.12.2023 for all the three dhalao's vide letter no. DDSIL/CNZ/2237/2023 dated 13<sup>th</sup> December 2023 (copy annexed as ANNEXURE- C) to maintain good sanitary condition at all three dhalao's always.

4. That the all three dhalao's situated in Block-H, D and P/Q of Jangpura Extension New Delhi shall be closed by 31.12.2024 and FCTS will be installed in place of these dhalao's, as presently there is no other alternative location is available in the nearby vicinity for FCTS.
  
5. That the dhalao is being maintained in good sanitary condition and every possible effort shall be made to maintain the same, till the closure of the dhalao.



**Executive Engineer (DEMS),  
Central Zone**



 GPS Map Camera



**New Delhi, Delhi, India**  
C-11, C-1/C-11, Hakikat Rai Marg, Jangpura, Lajpat Nagar, New Delhi,  
Delhi 110014, India  
Lat 28.579114°  
Long 77.242288°  
02/01/24 01:33 PM GMT +05:30

5



 **GPS Map Camera**

**New Delhi, Delhi, India**

110014, Jangpura, Block H, Jungpura Extension, New Delhi, Delhi 110014, India

Lat 28.58242°

Long 77.24196°

02/01/24 01:04 PM GMT +05:30





 GPS Map Camera



New Delhi, Delhi, India

4, Jangpura, Block G, Jungpura Extension, Jal Vihar, New Delhi, Delhi 110014, India

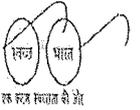
Lat 28.579657°

Long 77.245391°

02/01/24 01:18 PM GMT +05:30



**Municipal Corporation of Delhi**  
Office of the Executive Engineer (DEMS), Central Zone  
Room no. 510, Zonal Office Bldg, Lajpat Nagar-I, Delhi-110024  
Email: - eeemscnz@gmail.com



No. EE (EMS)/CNZ/MCD/2023-24/44)

Dated:- 24/11/23

To,  
The Chief Executive Officer,  
M/s Dakshin Dilli Swachh Initiatives Limited  
217-A Ground Floor, Okhla Phase-III,  
New Delhi - 110020

**Subject: -** Collection and transportation of Municipal Solid Waste, Street Sweeping waste, Green waste and Construction and Demolition waste in Central Zone of South Delhi Municipal Corporation. (Letter of intent no- EE (EMS)/SZ/2015/533 dated. 21.09.2015).

**Reference: -** Order Dated 03.11.2023 before the NGT Principal Bench, New Delhi in the matter of Court Case OA No. 678/2023

Please find attached herewith copy of order dated 03.11.2023 in the matter of OA No. 678/2023 Jangpura Extension Residents Forum RWA & Ors. V/s Govt. of NCT of Delhi & Ors. regarding Dhalaos situated in Block H, D and P/Q Jangpura Extension.

In this regard, you are directed to submit the action plan for above mentioned dhalaos to this office within a week time positively failing which action will be initiate as per the contract condition

A  
24/11/2023  
EE (EMS) CNZ

REMINDER-I

**Municipal Corporation of Delhi**

Office of the Executive Engineer (DEMS), Central Zone  
Room no. 510, Zonal Office Bldg, Lajpat Nagar-I, Delhi-110024

Email: - ceemscnz@gmail.com



No. EE (EMS)/CNZ/MCD/2023-24/467

Dated:- 12/12/2023

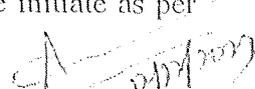
To,  
The Chief Executive Officer,  
M/s Dakshin Dilli Swachh Initiatives Limited  
217-A Ground Floor, Okhla Phase-III,  
New Delhi - 110020

**Subject: -** Collection and transportation of Municipal Solid Waste, Street Sweeping waste, Green waste and Construction and Demolition waste in Central Zone of South Delhi Municipal Corporation. (Letter of intent no- EE (EMS)/SZ/2015/533 dated. 21.09.2015).

**Reference: -** Order Dated 03.11.2023 before the NGT Principal Bench, New Delhi in the matter of Court Case OA No. 678/2023

In reference vide letter no. EE (EMS) CNZ/MCD/2023-24/441 dated 24.11.2023 regarding closing of Dhalaos situated in Block H, D and P/Q Jangpura Extension but there is no any report received at this office for the same.

In this regard, you are directed to submit the action plan for above mentioned dhalaos to this office within a week on priority basis failing which action will be initiate as per the contract condition.

  
EE (EMS) CNZ

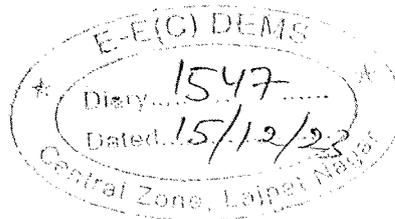


Dakshin Dilli Swachh Initiatives Private Limited  
CIN: U74900DL2015PTC287308

Letter No. DDSIL/CNZ/2237/2023

Date: 13<sup>th</sup> December 2023

To,  
The Executive Engineer (DEMS)  
Central Zone, MCD,  
New Delhi



**Sub: Collection and Transportation of Municipal Solid Waste, Street Sweeping Waste, Green Waste and Construction and Demolition Waste in Central Zone of South Delhi Municipal Corporation.**  
(Letter of intent No-EE (EMS)/SZ/2015/533 dated 21.09.2015)

**Sub: Order dated 03.11.2023 before the NGT Pricipal Bench, New Delhi in the matter of Court Case OA No. 678/2023 Janpura Residents Forum RWA regarding dhalaos of Jangpura Extension (Block-H, Block-D and Block P/Q).**

Dear Sir,

With reference to the letter No. EE (EMS)/CNZ/MCD/2023-24/441 dated 24.11.2023 regarding dhalaos of Jangpura Extension (Block-H, Block-D and Block P/Q).

In this regard we would like to state that we have deployed requisite machinery, equipments and manpower for maintaining below mentioned dhalaos in accordance with the schedule garbage is being cleared 3 times in a day regularly. Due to this methodology the dhalao's remains clear or very small quantity is being seen in the dhalao's:-

1. 25/146/CNZ, H- Block Jungpura Ext. - To cater the garbage 10 Bins are placed and 24 hrs Bin Guide deployed in this dhalao.
2. 26/146/CNZ, P-Q Block Jung Pura - To cater the garbage 3 Bins are placed and Bin Guide deployed from 07:30 AM to 05:00 PM in this dhalao.
3. 27/146/CNZ, Near Rly. Line Jung Pura - To cater the garbage 10 Bins are placed and Bin Guide deployed from 07:30 AM to 05:00 PM in this dhalao.

The pictures of cleaned / maintained above said dhalao's are also being uploaded / shared in the **WhatsApp groups** daily for your kind perusal of all group members.

Yours Sincerely

(Anurag Kumar)

Chief Executive Officer

Dakshin Dilli Swachh Initiatives Private Limited